2025:AHC:230171

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 17478 of 2025

Ram Autar Singh

.....Petitioner(s)

Versus

The State Of U.P. And 3 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Rajesh Kumar Verma
Counsel for Respondent(s)	:	C.S.C.

Court No. - 34

HON'BLE VIKAS BUDHWAR, J.

In Re: Civil Misc. Correction Application No. 2 of 2025

1. By way of the present correction application, correction has been sought in the order dated 20.11.2025, para 1, fifth line for deletion of the no. “498” while substituting with “489”.

2. Learned Standing Counsel has no objection to the same.

3. Correction application is allowed.

4. Let the necessary corrections be incorporated.

(Vikas Budhwar,J.)

December 19, 2025
Rajesh

Digitally signed by :-
RAJESH KUMAR
High Court of Judicature at Allahabad